

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Cont A (IBC)/18/2023, IA (IBC)/1702/2023, IA (IBC)/681/2023 in CP (IB) No.102/7/HDB/2019
NAME OF THE COMPANY	Sarda Agro Oils Ltd
NAME OF THE PETITIONER(S)	Allahabad Bank
NAME OF THE RESPONDENT(S)	Sarda Agro Oils Ltd
UNDER SECTION	7 of IBC

**ORDER**

**Cont A (IBC)/18/2023**

**Present:** Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Applicant.

Ld. Counsel Mr. Pranay Sohini for the Respondent Nos. 1 and 2.

None appeared for R3.

Respondent No.3 served, but not present. R3 is set ex-parte. For arguments, **matter is adjourned to 08.03.2024.**

**IA (IBC)/1702/2023**

**Present:** Ld. Senior Counsel Mr. Avinash Desai for the Applicant.

Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Liquidator.

**Heard. Reserved for orders.**

Both the Counsels may file written submissions along with judgements, not more than 3 pages within seven days from today.

**Contd...**

(2)

**IA (IBC)/681/2023**

**Present:** Ld. Senior Counsel Mr. Avinash Desai for the Applicant.

Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Liquidator.

Interim order to be continued till the decision of this application.

**Heard. Reserved for orders.**

Both the Counsels may file written submissions along with judgements, not more than 3 pages within seven days from today.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**